

**SHRI D.R. PARMAR :**

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether in view of the recent changed political and social situation in the country, Government are considering to withdraw the cases from the courts etc. against the policemen for participating in the Delhi Police Agitation of 1967 ; and

(b) if not, the reasons therefor ?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) :** (a) No, Sir.

(b) It is not desirable to withdraw the cases against Policemen. The cases are pending in the courts and the law must be allowed to take its course so that the discipline is maintained in a force charged with maintenance of law and order.

**Conferment of National Awards on Republic Day**

3780. **SHRI KIKAR SINGH :**  
**SHRI GUNANAND THAKUR :**  
**SHRI ONKAR LAL BERWA :**  
**SHRI D.R. PARMAR :**

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that National Titles and Awards are being conferred upon by Government in the name of the President of India on the Republic Day every year to various sections of the people ;

(b) if so, what is the criteria for the same ;

(c) how many awards and titles like Bharat Ratna, Padma Vibhushan, Padma Bhushan and Padma Shri have been conferred this year and the names and particulars of the recipients ; and

(d) whether the applications or recommendations made by the persons,

organisations, Institutions, State Governments, trade unions, federations and V.I.Ps. received by the President of India and/or by Government of all the persons in this connection will be laid on the Table of the House ?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) :** (a) Awards, and not titles, are conferred by the President on Republic Day every year.

(b) The awards are given to individuals for distinguished service in their fields of activity.

(c) The number of awards conferred on 26 January, 1970 is as follows :—

Padma Vibhushan	7
Padma Bhushan	28
Padma Shri	69

The names and particulars of all the recipients were published in the Gazette of India on 26th January, 1970. A copy of the notification is laid on the Table of the House [*Placed in Library. See No. LT—2958/70*]

(d) It will not be in public interest to divulge the names of persons recommended or considered for the awards or the names of persons or authorities who sponsored the names of particular individuals.

**Scheduled Caste and Scheduled Tribe Policeman Suspended in 1967 Police Agitation in Delhi**

3781. **SHRI ABDUL GHANI DAR :**  
**SHRI ONKAR LAL BERWA :**  
**SHRI A. SREEDHARAN :**  
**SHRI DEVEN SEN :**  
**SARI YASHPAL SINGH :**  
**SHRI P. N. SOLANKI**

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the Policemen belonging to the Scheduled Castes, Scheduled Tribes and Backward Classes had also been suspended, removed or dismissed from service for taking part in the Delhi